

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-569(ND)2019
IA- 4687/2023

IN THE MATTER OF:
Anil Kumar Agarwal

... **Applicant/Petitioner**

Versus

M/s. Interparts Marketing Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Liq.

: Adv. Pratiksha Singh, Adv. Rajiv Malik

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-4687/2023: It is already 4.25 pm. The hearing of the application would involve considerable time. Let the same be list on 03.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)